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ITEM NO.12 COURT NO.1 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.3/2017 in Civil Appeal No(s).7158/2016

SHRI SAMAR SINGH

Appellant(s)

VERSUS

STATE OF U.P AND ORS

Respondent(s)

(For early hearing and office report)

Date : 23/02/2017 This application was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Appellant(s) Mr.Rishi Maheshwari, Adv.

Mr. P. S. Sudheer, Adv.

Ms.Anne Mathew, Adv.

Mr.Bhoumik Nayyar, Adv.

Ms.Shruti Jose, Adv.

For Respondent(s) Mr. Adarsh Upadhyay, Adv.

Mr. Vinay Garg, Adv.

Mr.Deepam Garg, Adv.

Mr.Upendra Mishra, Adv.

Mr.Vikrant Yadav, Adv.

Upon hearing the counsel the Court made the following

O R D E R

Heard learned counsel for the appellant/applicant.

No ground for early hearing is made out.

I.A.No.3 of 2017 is accordingly dismissed.

(SATISH KUMAR YADAV)

AR-CUM-PS

(RENUKA SADANA)
ASSISTANT REGISTRAR